

From,

**The Registrar General,
High Court of Judicature at
Allahabad.**

To,

**The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow.**

No. 60/Admin.(Services)/2025 Dated: Allahabad: February 11, 2025

Subject: Regarding the proposal of nomination of all the Chief Judicial Magistrates (CJMs) in the State of the Uttar Pradesh for One Day Sensitization cum Workshop on PCPNDT Act on 16.02.2025 at JTRI, UP, Lucknow.

Sir,

With reference to Institute's letter no. JTRI/2025-2146 dated 10.02.2025 on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the proposal of One Day Sensitization cum Workshop on PCPNDT Act for the Chief Judicial Magistrates (CJMs) and other stakeholders on **16.02.2025** at JTRI, UP, Lucknow and to nominate all the Chief Judicial Magistrates (CJMs) in the State of the Uttar Pradesh for participation in the same.

I am, therefore, to request you to kindly take necessary steps accordingly.

With regards,

Yours sincerely,

sd/-
(Surender Kumar)
Registrar (J) (Services)
"For Registrar General"

No. 60(i)/Admin.(Services)/2025 Dated: Allahabad: February 11, 2025

Copy forwarded for information and necessary action to :

- 1.** The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
- 2.** All the District & Sessions Judges of U.P. with the request to kindly inform the Chief Judicial Magistrate (CJM) of their **respective** Judgeship accordingly for participation in the captioned One Day Workshop, scheduled to be held on **16.02.2025** at JTRI, UP, Lucknow.

sd/-
(Satish Kumar Pushkar)
Joint Registrar
"For Registrar General"